

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

In partial modification to this office order No.22876-23045/F.1(3)/Gaz/2024, Dated 06.04.2024, the following Committee is hereby re-constituted, with immediate effect :-

Name of the Committee	Name of Judicial Officers	Designation
<b>Selection Committee under (i) Rule 2(15)(b), Delhi District Courts Establishment Rules.  (ii) Committee to suggest eligibility to appear in departmental examination promotion criteria for different category of posts.</b>	Sh. Deepak Garg, District Judge, Comm.Court-09 (Central)	Chairperson
	Sh. Sumit Dass, District Judge-02+Wakf Tribunal (New Delhi)	Member
	Sh. Naresh Kumar Laka, District Judge-07 (Central)	Member
	Sh. Arun Sukhija, Judge, Family Court-02 (West)	Member
	Ms. Medha Arya, ACJ-CCJ-ARC, (Central)	Member

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)  
Delhi

No. 25293-25323/F.1(3)/Gaz/2024

Dated 16 APR 2024

**Copy forwarded for information & necessary action to :-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/Rouse Avenue, Delhi,
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, Admin-I, II-II General, Recruitment Cell, Promotion Cell, Accounts, (Central), Tis Hazari Courts, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)  
Delhi